COMMISSIONER FOR LINGUISTIC MINORITIES

486. SHRIMATI DEVAKI GOPIDAS: Wil] the Minister of HOME AFFAIRS be pleased to state:

(a) whether the post of the Com missioner for Linguistic Minorities has fallen vacant; and if so, since how long the post has remained unfilled; and

(fo) what arrangements have been made to carry on the work of the Commissioner till a suitable incumbent is appointed to the post?

THE DEPUTY MINISTER IN TINT MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

POWERS OF COMMISSIONER FOR LINGUISTIC MINORITIES

487. Shrimati DEVAKI GOPIDAS: Will the Minister of HOME AFFAIRS pleased to state whether there is be proposal Government's anv under consideration to enhance the powerf the Commissioner for Linguistic af Minorities so as to bring all work connected with language problems under his jurisdiction?

THE DEPUTY MINISTER IN THI MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): NO, SIR.

CENTR* FOR INTERNATIONAL LIVING IN U.K.

J Shri U. S. DUGAL: <u>\Shri</u> P. ABRAHAM;

Will the Minister of EDUCATION be pleased to state:

(a) whether some British Organisation has proposed to Government to

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send Indian Children to U.K. to joi* a Centre for International Living being set up in that country; and

to Questions

(b) if so, the reaction of Government to tk_e said proposal?

THE MINISTER OF CULTURAL AFFAIRS m THE MINISTRY OF EDU-CATION (SHRI R. M. HAJARNAVIS): (a) Yes, Sir.

(b) The proposal has not been accepted for the current year. For future the proposal is under consideration of the Government of India.

SHIFTING OF SHEIKH ABDULLAH TO KODAIKANAL

489. SHRI R S. KHANDEKAR: Will the Minister of HOME AFFAIR* b_e pleased to state the reason for shifting Sheikh Abdullah from Oote-camund to Kodaikanal?

THE MINISTER OF STATE IN THI MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : The decision to shift Sheikh Abdullah to Kodaikanal was taken on a consideration of various factors such as the need to improve security arrangements, the nelatively quieter and less crowded environments at Kodaikanal, and the Madras Government's recommendation in this regard.

S»CO»»D CHAMBERS

490. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state the number of States which have proposed to create Second Chambers after the next General Election?

THE MINISTER OF STATE IN THB MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No such proposal has been received from any State.